

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2470 of 1996

New Delhi, dated this the 10th January, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

(3)

1. National Fed. of Telecom Employees,
Through its Secretary General,
C-4/1, Bangla Sahib Road,
New Delhi-110001.
2. National Fed. of P&T Employees,
through its President,
Shri O.P. Gupta,
C-4/1, Bangla Sahib Road,
New Delhi-110001.
- 3- All India RMS & MMS Employees Union
Malguards & Class IV
Through its General Secretary,
Shri O.P. Gupta,
C-4/1, Bangla Sahib Road,
4. Bhartiya Telecom Employees Fed.
through its Secretary,
Shri V.P. Chawla,
Atul Grove,
New Delhi.
5. Shri Satish Kumar,
S/o Shri Kallu Ram,
Jr. Telecom Officer,
Employee Telecom Dept.,
House No. 51, Sector-VI, R.K.Puram,
New Delhi.
6. Shri Chandelkar,
S/o Shri Babu Singh,
Sorting Asst.,
Employee Postal Dept.,
R/o SA, New Delhi PSO,
New Delhi-110002.
7. Shri Harbir Singh,
Mail Man, Employee Postal Dept.,
S/o Shri Sahib Singh,
R/o SA New Delhi PSO,
New Delhi-110002.

..... APPLICANTS

(By Advocate: Shri Rakesh Luthra)

VERSUS

1. U.O.I. through
the Secretary,
Dept. of Telecom.
Sanchar Bhawan,
20, Ashoka Road,
New Delhi-110001.

2. Secretary,
Dept. of Posts,
Dak Bhawan,
Parliament Street,
New Delhi-110001.

... RESPONDENTS

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Heard.

2. Applicant's counsel Shri Luthra states that this matter has separately been referred to the Joint Consultative Machinery (J.C.M.) and the same is likely to be decided shortly. Under the circumstances, Shri Luthra prays for permission to withdraw the O.A. Permission is granted. The O.A. is dismissed as withdrawn. No costs.

A Vedavalli

(Dr. A. Vedavalli)
Member (J)
/GK/

S.R. Adige
(S.R. Adige)
Member (A)